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C.A.No. 1897 OF 1998
ITEM No.105

Court No.8

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.1897 of 1998

L VENKATESAN

Appellant (s)

VERSUS

STATE OF T N & ORS.

Respondent (s)

(With appln.(s) for permission to submit additional documents and exemption from filing official translation and with office report)

With SLP (C) No.830/2003 (With prayer for interim relief)

Date : 11/02/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE H.K. SEMA

For Appellant (s)Mr. V.A. Mohta, Sr. Adv
Mr. M.A. Chinnasamy, Adv.

For Respondent (s)Mr. L.N. Rao, ASG
Mr. Subramonium Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Adjourned for four weeks.

(K.K. Chawla)
Court Master

(S. Malkani)
Assistant Registrar